

**COURT-I**  
**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 205 of 2012**

**Dated : 11<sup>th</sup> October, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Powergrid Corporation of India Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant (s) :** Mr. S.B. Upadhyay, Sr. Adv.  
Mr. Pawan Upadhyay  
Ms. Anisha Upadhyay

**Counsel for the Respondent(s):** Mr. Manoj Dubey for R-2.

**ORDER**

As directed, written submissions have been filed by the Learned Counsel for the Appellant. Mr. Manoj Dubey, Learned Counsel for the Respondent no.2 is present today. He requests that the reply which has already been filed on behalf of Respondent no. 2 may be treated as written submissions. This submission is recorded.

**Judgment is Reserved.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

mk/vt